



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.01.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 23.01.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 473 of 2024 Part Heard	State Bank of India Vs. Advantage Oils Pvt. Ltd.	Amar Gupta	Anuj Tiwari Aditya Shukla Heena Kochar
2.	Comp. App. (AT) (Ins) No. 658 of 2025	Xylocopa Builders & Developers Pvt. Ltd. Vs. Namrata Amol Randeri Liquidator of Turning Point Estates Pvt. Ltd.	Neha Agarwal	Chitranshul A. Sinha Pallavi
3.	Comp. App. (AT) (Ins) No. 1212 of 2025 & I.A. No. 7215 of 2025 With	Vasu Buildcon Vs. Kashi Viswanathan Sivaraman & Anr.	Manish Kaushik	Neeraj Chamyal Aishwarya Prasad

4.	Comp. App. (AT) (Ins) No. 1225 of 2025 (With Defects)	Ankit Pathak Vs. Kashi Vishwanathan Sivaraman & Ors.	Prachi Johri	Niraj Chamyal Aishwarya Prasad Sandeep Vij Abhirup Dasgupta- R3
5.	Comp. App. (AT) (Ins) No. 2095 of 2024	Rohit Kumar Singla Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd.	Eshna Kumar	Praful Jindal
6.	Comp. App. (AT) (Ins) No. 2096 of 2024 & I.A. No. 7657, 7816 of 2024 (With Defects)	Krishna Kumari Vs. Narendra Kumar Sharma, RP for Indirapuram Habitat Centre Pvt. Ltd.	Eshna Kumar	Akash Mohan
7.	Comp. App. (AT) (Ins) No. 1159 of 2025 & I.A. No. 4529 of 2025	Gajesh Labhchand Jain, Liquidator, Capacite Structures Ltd. Vs. Saraswat Co-Operative Bank Ltd.	Ramakant Rai	Amey Hadwale
8.	I.A. No. 159 of 2025 in Comp. App. (AT) (Ins) No. 662 of 2024 (With Defects)	Topworth Urja & Metals Ltd., Through Its RP Avil Menezes Vs. Directorate of Industries, Govt. of Maharashtra	Dhrupad Vaghani	A. Behl

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)